

decided to court arrest today the 17th May, 1985, under the banner of Democratic Youth Federation of India to press the Central Government to concede the most legitimate long pending demands of people of Tripura. Tripura is an industrially and economically backward State and 80 per cent people are living below the poverty line. The extreme backwardness of Tripura is due to lack of infrastructure like Railways, road communication etc. Only 12 kilometres railway lines have been established inside Tripura so far. No sincere effort has been made to set up medium or large scale industries there. There is a possibility to set up medium scale paper mill, jute mill, gas-based industries in Tripura. In comparison with the States of North Eastern region, the per capita non-plan and plan allotment is the lowest there.

I therefore request, the Central Government to fulfil the following demands of the people of Tripura :

- (1) Railway link to be established from Dharmanagar to Sabroom;
- (2) Paper mill, second jute mill, gas-based industries to be established in Tripura;
- (3) More funds to be given to the State for sanction of employment allowance to the unemployed youths;
- (4) More funds to be provided for the development of the State;
- (5) More funds to be provided to Autonomous District Council for upliftment of the condition of tribals and other demands of the people of Tripura.

(xix) **Need for Early inclusion of Jabalpur city under National Malaria Eradication Programme**

SHRI AJAY MUSHRAN (Jabalpur) :
The population of Jabalpur city is nearly 10 lakhs. After Indore, it is the most populous city of Madhya

of population explosion, thickly populated localities of Jabalpur had become idle growth centres of mosquitoes. This has caused great concern since last few years from the health point of view and increasing incidents of malaria is causing great anxiety to Jabalpur city administration. To control this menace, it is very essential to immediately start the aerial spray of anti-malaria medicines over the whole city, besides all other conservative anti-malaria actions.

Government of Madhya Pradesh has requested the Health Ministry, Government of India, since June 1983, to accord early approval for inclusion of Jabalpur city under National Malaria Eradication Programme. The Government of India must, therefore, take immediate steps. Any delay in including Jabalpur under the MMEP can cause a serious malarial epidemic in Jabalpur in the near future. The situation has been further aggravated due to existing drought and water scarcity conditions in and around Jabalpur.

[Translation]

(xx) **Need to Exempt imported life saving drugs from custom duty and arranging their sale on fair price**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Deputy Speaker, Sir, Under Rule 377, I draw the attention of the Health Minister towards the following matter of urgent public importance :

There are many life-saving drugs which are not manufactured in our country because the foreign companies hold the trade mark and monopoly on them. Under the law heavy custom duty has to be paid for those drugs. Therefore, some persons smuggle these in the country and do not issue any bill to the patients for them. They also charge exorbitantly. The persons who are in need of them for saving their lives purchase those medicines at arbitrary prices. For example, TIMOPTOL, which is manufactured in the U.S.A. is the best medicine for Glaucoma. Indian medicines for this